

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/26(CHE)/2022
APPLICATION NUMBER : CA(CAA)/413/2020
NAME OF THE PETITIONER : Nivedana Power Pvt Ltd and Syandana
Energy Private Limited with SVL Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230 - 232 of CA, 2013

ORDER

Mr. B. Palani and Ms.Sri kumari for the Official Liquidator. Ld. Counsel
Mr. B. Sarath Babu for the Petitioner. Ld. Counsel Ms.Nandini Agarwal for the
RD.

OL has made observations in the report and the same has been forwarded to the
Petitioner.

RD report filed on 08.04.2024 is available.

The Applicant is directed to file reply to the OL observations.

List the matter for hearing on **24.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk